

**GOVERNMENT OF INDIA  
URBAN EMPLOYMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2860  
ANSWERED ON:14.03.2000  
EMPLOYMENT GENERATION  
SU THIRUNAVUKKARASAR

**Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:**

(a) whether the Government propose to give new thrust to employment generation and poverty alleviation programmes in the light of recently brought out Bankgkok declaration of the UNCTAD; and

(b) if so, the details of the schemes, allocation of funds and ways and means to generate fund in this regard; State-wise?

**Answer**

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION ( SHRI SUKHDEV SINGH DHINDSA )

(a)&(b): As seen from the Plan of Action Report on UNCTAD obtained from Ministry of Commerce, the UNCTAD declaration is primarily related to trade and development. It does not highlight any specific new thrust in the area of poverty alleviation. There mention of poverty alleviation in the concluding para as follows:

‘The Conference has brought together development partners to propose practical and meaningful solutions. It has inspired reasons for hope in the possibility of creating a fairer and better world economic system, alleviating poverty, redressing imbalance, and improving the protections of our environment, as well as offering all people security and growing opportunities to raise their standards of living and lead a full and meaningful life....’

Government of India is presently implementing a centrally sponsored scheme on Poverty Alleviation with effect from 1.12.97 viz. Swarna Jayanti Shahari Rojgar Yojana (SJSRY) with the primary aim of providing gainful employment to urban unemployed or under-employed poor through encouraging the setting up of self-employment ventures or provision of wage employment by utilising their labour for construction of socially and economically useful public assets. Statement indicating allocation of funds, State-wise, under the scheme during the current year (1999-2000) is annexed as Annexure-I. No funds are being generated under the scheme.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2860 FOR 14.3.2000

STATEMENT INDICATING ALLOCATION OF FUNDS, STATE-WISE DURING THE YEAR 1999-2000

(RS. IN LAKHS)

S.NO. NAME OF THE STATE TENTATIVE ALLOCATION (B.E 1999-2000)

1. ANDHRA PRADESH 1526.50

2. ARUNACHAL PRADESH 68.19

3. ASSAM 916.57

4. BIHAR 872.36

5. GOA 37.72

6. GUJARAT 882.58

7 HARYANA 150.79

8. HIMACHAL PRADESH 75.06

9. JAMMU & KASHMIR	74.84
10. KARNATAKA	1246.57
11. KERALA	421.93
12. MADHYA PRADESH	1692.17
13. MAHARASHTRA	2310.71
14. MANIPUR	211.04
15. MEGHALAYA	131.76
16. MOZORAM	139.22
17. NAGALAND	94.41
18. ORISSA	403.63
19. PUNJAB	151.27
20. RAJASTHAN	694.64
21. SIKKIM	31.02
22. TAMIL NADU	1655.95
23. TRIPURA	174.11
24. UTTAR PRADESH	2202.09
25. WEST BENGAL	919.87
26. A&N ISLANDS	118.13
27. CHANDIGARH	75.88
28. D&N HAVELI	39.37
29. DAMAN & DIU	65.62
30. DELHI	183.61
31. PONDICHERRY	67.39

TOTAL 17635.00